

High Court of Sikkim

Record of proceedings

I.A. No. 01 of 2023 in CRL.L.P/15/2023/(Filing No.)

State of Sikkim

Applicant

VERSUS

Krishna Prasad Bishwakarma and Another

Respondents

Date : **04-10-2023**

CORAM : **THE HON'BLE MRS. JUSTICE MEENAKSHI MADAN RAI, JUDGE**
THE HON'BLE MR. JUSTICE BHASKAR RAJ PRADHAN, JUDGE

For Applicant

Mr. Yadev Sharma, Additional Public Prosecutor.
Mr. Shakil Raj Karki, Assistant Public Prosecutor.

For Respondents

None present.

ORDER

Rai, J.

It is submitted by Learned Additional Public Prosecutor that inadvertently requisites were submitted for Respondent No.1 instead of Respondent No.2. He submits that inadvertence may be condoned and Notice be issued to the Respondent No.2 and requisites will be filed within three days.

Let steps be taken accordingly.

List on 04-12-2023.

Judge
04-10-2023

Judge
04-10-2023